COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1272 OF 2018 IN DFR NO. 2741 OF 2018

Dated: 24th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

GRIDCO Limited		Versus	 Appellant(s)
M/s Vedanta Limited & Ors.			 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Himanshi Andley	

<u>ORDER</u>

Two weeks' time is granted at the request of the learned counsel appearing for the Appellant to enable him to file the better affidavit to explain the delay in filing the appeal.

List this matter on <u>10.10.2018</u> as requested.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member